

(d) and (e) The number of manned and unmanned level crossings over Indian Railways and in the states of Jharkhand and Gujarat are as under:-

	Over Indian Railways	In Jharkhand	In Gujarat
Manned level crossings	17839	404	1523
Unmanned level crossings	14896	367	2376

(f) Railways have their own year-wise schedule plan for manning/elimination of level crossing with a view to increase safety. Unmanned level crossings are eliminated by (i) construction of Rail Under Bridge/subway in lieu of level crossing (ii) by construction of diversion road for merger of unmanned level crossing gate to nearby manned or unmanned gates or subway or Rail Under Bridge or Rail Over Bridge (iii) by closing unmanned level crossings having NIL Train Vehicle Unit where roads are non-existent on either side. Railways have also decided to progressively man such unmanned level crossings, which cannot be eliminated by any other means.

Proposals from various State Governments

1237. SHRI RAMDAS AGARWAL: Will the Minister of RAILWAYS be pleased to state:

(a) the details of proposals received by Railways from various State Governments, especially from Rajasthan, for laying of new railway lines/upgradation of existing stations as “model stations”, State-wise; and

(b) the action taken by Railways till-date particularly with regard to proposals pertaining to new railway lines promised during last Railway Budget?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) Information is being collected and will be laid on the Table of the House.

Rake facility at Mota Liliya in Gujarat

1238. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of RAILWAYS be pleased to state:

(a) the action taken by Railways to set up rake facility at Mota Liliya of Amreli district of Gujarat, as on date;

(b) by when this facility would be provided;

(c) the current progress of survey report for conversion of broad-gauge railway line at Amreli; and

(d) by when Amreli would be connected with broad-gauge railway link with other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Liliya Mota station falls on the

Surenderanagar-Pipavav section of Western Railway which is under the operational jurisdiction of Pipavav Railway Corporation Limited (PRCL). The feasibility of setting up a rake handling facility for goods at Liliya Mota has been examined and approved by the Board of Directors of PRCL.

(b) The work will be completed in the financial year 2012-13.

(c) The Survey for broad gauge rail line at Amreli has been completed in December, 2011. The report is under examination and vetting in the Zonal Railway.

(d) It is not possible at present to give any definite date as it depends on the outcome of examination of the feasibility report.

Findings of Committee constituted after Kalka Mail accident

†1239. SHRIMATI MAYA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the remedial measures suggested to Railways in the report of the high-powered Committee constituted following the Kalka Mail accident;

(b) whether it is a fact that the Committee has found the poor financial condition of Railways and has suggested Railways to take steps to improve the same immediately; and

(c) whether the Committee has found the steel being used for railway tracks of sub-standard quality?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) The Report has made recommendations regarding Organisational structure, Signalling, Tracks and Bridges, modernization of Rolling stock, fire prevention in trains, road and level crossings and funding issues.

(b) Yes, Sir.

(d) No, Sir. High Level Safety Review Committee has not reported that steel used in railway tracks is of substandard quality.

Permission for railway crossing in Gujarat

1240. SHRI KANJIBHAI PATEL:

SHRIMATI SMRITI ZUBIN IRANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several proposals for permission of railway crossings for various water supply projects affecting water supply to large number of villages in Gujarat are pending with the Government;

(b) if so, the details thereof; and

(c) the time by when such proposals are likely to be cleared?

†Original notice of the question was received in Hindi.